GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.510

TO BE ANSWERED ON THE 18TH NOVEMBER, 2016

DEFENCE LAND

510. SHRI PR. SENTHIL NATHAN:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the Government has received any request from State Governments, public trusts and Non-Profit Organizations to allocate the unutilized defence land for educational and medicinal purposes;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

रारायमं ी

(DR. SUBHASH BHAMRE)

(डा. स्भाष भामरे)

(a) to (c): Requests from State Governments, Public trusts and Non-profit organisations, to allocate defence land for educational and medicinal purposes are received from time to time. Such requests are considered on merits in light of the extant policies for grant of lease to educational institutions and charitable institutions, provided the land applied for, is surplus to defence requirements. However, no centralized database is maintained.
